

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.11.2021 (FRIDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

### For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 19 of 2018	Dilip Gaur Vs. Competition Commission of India  <b>With</b>	Nisha Kaur Uberoi	Bindu K. Nair
2.	Competition App. (AT) No. 20 of 2018	Rajeev Gopal Vs. Competition Commission of India  <b>With</b>	Nisha Kaur Uberoi	Bindu K. Nair
3.	Competition App. (AT) No. 21 of 2018	Sanjay Kumar Verma Vs. Competition Commission of India	Nisha Kaur Uberoi	Bindu K. Nair
4.	Competition App. (AT) No. 23 of 2018	Interglobe Aviation Ltd. (Indigo Airlines) Vs. Competition Commission of India & Ors.  <b>With</b>	PranjalPrateek	Samar Bansal (R-CCI)
5.	Competition App. (AT) No. 24 of 2018	Spice Jet Ltd. Vs. Competition Commission of India & Ors.  <b>With</b>	Atul Sharma	Samar Bansal (R-CCI)
6.	Competition App. (AT) No. 25 of 2018	Jet Airways (India) Ltd. Vs. Competition Commission of India & Anr.	Prerna	Samar Bansal (R-CCI)
7.	Competition App. (AT) No. 96 of 2018	Karnataka Film Chamber at Commerce (KFCC) & Anr. Vs. Competition Commission of India & Anr.  <b>With</b>	Aakanksha Kaul	Mayank Bansal-R1
8.	Compensation Application No. 02 of 2019	G. Krishna Murthy Vs. Karnataka Film Chamber of Commerce & Ors.	Aniruddha Deshmukh	Aakanksha Kaul

9.	Competition App. (AT) No. 18 of 2019	Godrej & Boyce Manufacturing Co. Ltd. Vs. Competition Commission of India & Ors.  <b>With</b>	Nisha Kaur Uberoi	Ankur Sood Kalyani Singh
10.	Competition App. (AT) No. 19 of 2019	Rajiv Jhangiani & Ors. Vs. Competition Commission of India & Ors.	Nisha Kaur Uberoi	Ankur Sood Kalyani Singh
11.	Competition App. (AT) No.24 of 2019	Nimish Chudgar. Vs. Competition Commission of India & Ors.  <b>With</b>	Manas Kumar Chaudhuri	Neha Tandon-R11 Bulbul Richang Kritika Srivestava Manish Paliwa
12.	Competition App. (AT) No.25 of 2019	Intas Pharmaceuticals Ltd & Ors. Vs. Competition Commission of India & Ors.  <b>With</b>	Manas Kumar Chaudhuri	Neha Tandon-R11 Bulbul Richang Kritika Srivestava Manish Paliwa
13.	Competition App. (AT) No. 27 of 2019	Philippe Haydon. Vs. Competition Commission of India & Anr.  <b>With</b>	Laxmi Kruttika Vijay	Bulbul Richang Kritika Srivestava Manish Paliwa
14.	Competition App. (AT) No. 28 of 2019	Sagaya Mary. Vs. Competition Commission of India & Anr.  <b>With</b>	Laxmi Kruttika Vijay	Bulbul Richang Kritika Srivestava Manish Paliwa
15.	Competition App. (AT) No. 29 of 2019	The Himalaya Drug Company. Vs. Competition Commission of India & Anr.  <b>With</b>	Laxmi Kruttika Vijay	Bulbul Richang Kritika Srivestava Manish Paliwa
16.	Competition App. (AT) No. 31 of 2019	Madhya Pradesh Chemists and Druggists Association & Anr. Vs. The Competition Commission of India & Ors.  <b>With</b>	Ekansh Mishra	Manish Paliwal (R1)
17.	Competition App. (AT) No. 32 of 2019	Indore Chemist Association & Ors. Vs. The Competition Commission of India & Ors.  <b>With</b>	Ekansh Mishra	Manish Paliwal (R1)

18.	Competition App. (AT) No. 33 of 2019	R.K. Vachher. Vs. Competition Commission of India & Anr.	Lakshmi Kruttika Vijay	Manish Paliwal (R1)
19.	Competition App. (AT) No. 30 of 2019	SAAR IT Recourses Pvt Ltd & Ors. Vs. Competition Commission of India & Anr.  <b>With</b>	Neha Mishra	Rishad A. Chowdhury-R1 Choudhary Ali Zia Kabir-R2
20.	Competition App. (AT) No. 39 of 2019	Cadd Systems and Services Pvt Ltd & Anr. Vs. Competition Commission of India & Anr.  <b>With</b>	Santosh Kumar	Rishad A. Chowdhury
21.	Competition App. (AT) No. 80 of 2019	Pentacle Consultants (I) Pvt Ltd. Vs. Nagrik Chetna Manch & Ors.	Kush Chaturvedi	Uddyam Mukherjee

#### For Admission (After Notice)

22.	Comp. App. (AT) (Ins) No. 574 of 2021	SGS Construction & Developers Pvt. Ltd. & Anr. Vs. R. Subramanai Kumar	Aaryan Sharma	Liz Mathew Sonali Jain Navneet R-R1
23.	Comp. App. (AT) (Ins) No. 714 of 2021	Bhatpara Municipality Vs. Nicco Eastern Pvt. Ltd. & Anr.	Shiv Shankar Banerjee	Suman Jyoti Khaitan Urmilla Chakrabarty Ashish Mukherjee Sanjay Bajoria-R1
24.	Comp. App. (AT) No. 35 of 2021	Ramesh B. Desai & Anr. Vs. Sayaji Industries Ltd. & Ors.  <b>With</b>	Henna George	Sandeep Singhi Anushree Kapadia-R1 Kausar Husain-R2 & R3
25.	Comp. App (AT) No. 108 of 2021	Suhas Vadilal Mehta & Anr. Vs. Sayaji Industries & Ors.	Malak Bhatt	Anushree Kapadia
26.	Competition App. (AT) No.19 of 2020	Sundaram Brake Linings Ltd. & Ors. Vs. Chief Materials Manager, South Eastern Railways & Ors.	Aditya Verma	Amit Kumar-R1 Balaji Subramanian-R11

#### For Hearing

27.	Comp. App. (AT) (Ins) No. 729 of 2020	Union Bank of India (Erstwhile Corporation Bank) Vs. Dinkar T. Venkatasubramanian & Ors.	Alok Kumar	Sanjay Bhatt-R1 Chanakya Keswani-R2 & R3
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28.	Comp. App. (AT) (Ins) No. 860 of 2020	Sri Ram Constructions a Sole of Proprietary of Sanjay Kumar Vs. MC Nally Bharat Engineering Company Ltd.	Deepak Dhingra	Kumar Anurag Singh Zain A Khan
29.	Comp. App. (AT) No. 235 of 2018	Tirumala Infrabuild Pvt. Ltd. &Ors. Vs. IDIO Construction & Industries (India) Ltd. &Ors.	Anshum Jain	S. Sanyal Subhro Sanyal

**After the work of Chennai Bench as well as Court – IV**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

**For Admission (After Notice)**

30.	Comp. App. (AT) (Ins) No. 577 of 2018	Manoj Kumar Agarwal Vs Mehndipur Balaji Infra Developers Pvt. Ltd.	Pawan Shree Agarwal	S.S. Shekhawat
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**By order of Hon'ble Chairperson**

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**Registrar**